



Punjab Vidhan Sabha

Fifth Session

Questions For Oral Answer

Tuesday 28th November 2023

Total Questions - 20

Details of the amount issued to Punjab Scheduled Castes Land Development and Finance Corporation

***865 Sardar Sukhwinder Singh Kotli (Adampur):**

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development

Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

a) the amount of budget earmarked to provide loan during financial year 2023-24 under various schemes to Punjab Scheduled Castes Land Development and Finance Corporation, Chandigarh;

b) the amount released to provide loan to the Corporation out of said fund, if not, the reasons therefor, and the number of people to whom loan has been provided by the Corporation during the year 2023-24;

c) the number of employees/officers who applied to the department of General Administration (Punjab Civil Secretariat Administration) from year 2021 to date for service surety/guarantee of the borrowers from the said Corporation, the number of employees to whom approval has been given

alongwith the number of employees to whom approval has not been given; the details thereof?

To construct big or Multi-Speciality Hospital at Zirakpur

***866 Sardar Kuljit Singh Randhawa (Dera Bassi):**

Health & Family Welfare, Medical Education & Research, Elections

Will the Health and Family welfare minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a big or a Multi- Speciality Hospital in Zirakpur in view of its population and absence of any large hospital in the city due to which the residents are facing health related issues; if so, the time by which required action is likely to be taken, in this regard;

b) whether the Government will make requisite Provision in the budget for this purpose in the upcoming fiscal year; if so, the details be provided?

To give Compensation for loss of crops and household goods during floods

***867 Rana Inder Partap Singh (Sultanpur Lodhi):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue, Minister be pleased to state:-

a) the criteria adopted for assessing the losses and to give compensation to those farmers whose crops and household goods were damaged during the recent floods;

b) whether the farmers having 5 acres or more land have been included in the said compensation; if not, the reasons therefor ;

c) whether the said compensation has also been given to the farmers cultivating on government land which may belong to the State or Centre, on the banks of Beas river and Sutlej river; if not the reasons therefor?

To regularize the youths serving in Forest Department

***868 Smt. Sarvjit Kaur Manuke (Jagraon):**

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life

Will the Forest Minister be pleased to state:-

a) whether it is a fact that youths of the State who have been serving in Forest Department since 25-30 years have not been regularized yet;

b) whether it is also a fact that condition of being educated has been laid down to regularize the youths serving in Forest Department; if so, whether with this condition under educated youths who have been serving since 25-30 years, will not be deprived of regularization of service;

c) if the reply to part (b) above be in affirmative, whether there is any proposal of the Government to regularise above said youths unconditionally keeping in view their service rendered for the last 25-30 years ; if so, the time by which it is likely to be done?

Regarding authorized/unauthorized cabs/taxis operating in major cities of Punjab

***869 Sardar Kulwant Singh (Sas Nagar):**

Transport, Rural Development & Panchayats

Will the Transport Minister be pleased to state:-

a) the number of cabs/ taxis (like Uber Ola, Bla Bla, Indrive, Rapido etc) operating within the main cities of Punjab especially in District SAS Nagar togetherwith the number of cabs approved by the Government out of those operators alongwith the number of those operating illegally;

b) whether any kind of fee is being charged by the Government from the cabs as mentioned in part (a) above, if so, the number of cabs from which fees is being charged at present and the amount of fee charged per cab togetherwith the total amount of fees realized by the Government in this way during the last 5 years;

c) the action taken so far by the Government against the cabs operating illegally?

Recarpeting of the road from National Highway 254 Rampura to Phul

***870 Sh. Balkar Singh Sidhu (Rampura Phul):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the National Highway 254 from Rampura to Phul is quite in a dilapidated condition and causing daily accidents; if so, whether there is any proposal under consideration of the Government to repair the said road; if so, the time by which it is likely to be done?

To accord the status of Heritage city to Nakodar

***871 Smt. Inderjit Kaur Mann (Nakodar):**

Tourism & Culture Affairs, Investment Promotion, Labour, Hospitality Will the Tourism and Cultural Minister be pleased to state whether it is a fact that Nakodar is a center of historical and religious places; if so, whether there is any proposal under consideration of the Government to accord the status of heritage city to Nakodar; if so, the details thereof?

Details of maintenance funds of sewerage system managed by sewerage Board falling under Nagar Council Jaiton

***872 Sardar Amolak Singh (Jaitu):**

Local Government,Parliamentary Affairs Will the Local Government Minister

be pleased to state: a) Whether it is a fact that some funds are released for monthly maintenance of sewerage system managed by Sewerage Board falling under Nagar Councils of Assembly Constituency, Jaiton; b) If reply to part (a) above be in the affirmative, the details of funds/amount provided to any private contractor; if so, the detail of amount sanctioned to such contractor every month for cleaning or maintenance work, which is not being done there?

To construct cause-way from Derabassi to Issapur via Satabgarh

***873 Sardar Kuljit Singh Randhawa (Dera Bassi):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Public Works (B & R) Minister be pleased to state whether there is any proposal of the Government to construct causeway on the link road Derabassi to Issapur via Satabgarh in Constituency Derabassi; if so, the present status thereof, togetherwith details?

No. of Pensioners during the year 2022-23 and 2023-24 in the State

***874 Sh. Avtar Singh Junior (Jalandhar North):**

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development

Will the Social Security Minister be pleased to state:-

a) the total number of pensioners in the State during the year 2022-23 and 2023-24;

b) the number of persons whose pension was stopped/cancelled during 2022-23 and 2023-24 with criteria adopted for the same?

Details of Aam Aadmi clinics opened in Punjab

*875 Sardar Partap Singh Bajwa(Qadian) :

Sh. Amrinder Singh Raja Warring(Gidderbaha) :

Health & Family Welfare, Medical Education & Research, Elections :- Will the Health and Family Welfare Minister be pleased to state:-

a) the total number of Aam Aadmi clinics opened in Punjab at present alongwith the total expenditure incurred thereon;

b) the total number of new doctors recruited to run these clinics;

c) the number of Health centers affected due to opening of such clinics, togetherwith, the details thereof;

d) the number of Aam Aadmi Party Ministers, Legislators and other dignitaries who got treatment from these clinics, togetherwith all details?

To accord the status of district to Jagraon Constituency

*876 Smt. Sarvjit Kaur Manuke (Jagraon):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue Minister be pleased to state whether there is any proposal under the consideration of Government to accord the status of district to Jagraon ; if so, time by which it is likely to be done and if not, the reasons thereof?

Regarding approval for the utilization of funds received by the panchayat on acquisition of panchayat land of villages

***877 Sardar Kulwant Singh (SAS Nagar):**

Transport, Rural Development & Panchayats

Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to provide any relaxation in the existing policy/instructions for giving approval to utilize the funds received by the concerned panchayats of the villages for the development works in the village on acquisition of panchayat land for various residential/commercial industrial/highways projects etc. because as per the existing policy it is mandatory to deposit the above mentioned received funds in the banks as fixed deposit by the concerned panchayat and the same can be utilized after taking special approval of the Government which is not granted usually due to which important development works of the concerned villages especially in the villages falling under district SAS Nagar are lying incomplete?

**To make Sri Hargobind Thermal Plant Lehra operational by revamping it at
Assembly Constituency Bhucho Mandi**

***878 Sardar Jagsir Singh (Bucho Mandi):**

Public Works (B&R), Power Will the Power Minister be pleased to state whether it is a fact that E.S.P., which produced approximately 45 lakh units daily and almost cost above Rs 2 crore, collapsed on 13th May 2021 at Sri Horgobind Thermal Plant, Lehra of Assembly Constituency Bhucho Mandi; if so, whether there is any proposal under consideration of the Government to make this plant operational by revamping the same; if so, the time by which it is likely to be done?

Regarding increase in the present wages of the labourers

***879 Dr. Sukhwinder Kumar Sukhi (Banga):**

Tourism & Culture Affairs, Investment Promotion, Labour, Hospitality Will the Labour Minister be pleased to state whether the present minimum wages provided by the state Government to labourers and their families are far lesser to meet the expenses of proper nutrition, clothing, fuel, education and health care expenses incurred upon old age along with social expenses of festivals; whether the Government is considering any proposal to make reasonable increase in the wages in view of present inflation ; if so, the time by which it will be done and if not , the reasons therefor ?

To identify the labourers who pick Cotton and Kinnow from the Orchards

***883 Sh. Sandeep Jakhar (Abohar):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Agriculture Minister be pleased to state whether any mechanism is adopted by the Government to identify the labourers who pick cotton and kinnow (from the orchards) alongwith the scheme of the Government to compensate in case of the crop loss ?

Solving the problem of stray Animals

***881 Dr. Raj Kumar (Chabbewal):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing Will the Animal Husbandry Minister be pleased to state the measures taken by the Government so far to tackle the problem of stray animals ?

Four Laning and Widening of Talwandi Faridkot-Kotkapura road

***882 Sardar Gurdit Singh Sekhon (Faridkot):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state:-

a) Whether it is a fact that (N.H-54) connects Faridkot on its outside to Talwandi-Faridkot-Kotkapura, the Talwandi side road from Tehna to Faridkot canals is 23 feet wide and Faridkot Bir Chahal is 18 feet wide;

b) It forms the main entry/exit point from the Talwandi/Kotkapura side of the city and this stretch of the road has also been proposed as to be 4- laned in the Town Planning Map by the District Town Planner; and being the main entry/exit point, it is used by the people coming to and fro in Faridkot city;

c) Whether it is also a fact that these two roads are not wide enough to provide proper connectivity; if so, whether there is any proposal under consideration of the Government to widen and four-lane these roads; if so, the time by which it is likely to be done?

To authorize the unauthorized colonies falling in Ludhiana south

***880 Smt. Rajinder Pal Kaur (Ludhiana South):**

Local Government,Parliamentary Affairs

Will the Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to regularised the 39 unauthorised colonies falling under Ludhiana South Constituency; if so, the time by which it is likely to be done?

**Status of road from Himachal Border to Majri Ghaarh-Purkhali-Haripur-Siswan
Chowk**

***884 Sh. Dinesh Kumar Chadha (Rupnagar):**

Public Works (B&R), Power

Will the Public Works Minister be pleased to give the status of the proposal of the road connecting Ghaarh area of district Ropar with Himachal Pradesh from Himachal Border to Majri Ghaarh-Purkhali-Haripur-Siswan Chowk; the details of expenditure and budget for the same?

Chandigarh, 160001.

Dated: 26th November 2023.

R.L. Khatana ,

Secretary.